COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 101 OF 2017

Dated: 13th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:	
NTPC Ltd.	 Appellant(s)
Vs.	
Central Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

Due to administrative reasons, the matter could not be taken up. List

the matter on 29.10.2018.

COURT MASTER